

1	2
Karnataka	0*
Kerala	0*
Madhya Pradesh	0*
Maharashtra;	430
Manipur	231
Meghalaya	1653
Mizoram	204
Nagaland	198
Orissa	2363
Punjab	1196
Rajasthan	1174
Sikkim	0*
Tamil Nadu	1525
Tripura	601
Uttar Pradesh	5060
West Bengal	0*
D & N Haveli.	0*
A & N Islands.	0*
Lakshadweep	0*
Pondicherry	0*
Delhi	0
Chandigarh	0
TOTAL	20907

*All Villages will be partially covered in these States by 31-3-1989.

Welfare Schemes for Tribals

334. SHRI RAMSINH RATHWA:
Will the Minister of WELFARE be
pleased to state:

(a) how many welfare schemes for
Tribals remained unimplemented dur-
ing the last three years;

(b) how much budgeted financial
allocation on above schemes remained

unutilised during the last three years,
State-wise, alongwith the reasons
thereof; and

(c) the steps proposed to be taken
for maximum utilisation of welfare
schemes for tribals?

THE DEPUTY MINISTER IN THE
MINISTRY OF WELFARE (SHRI-
MATI SUMATI ORAON): (a) No wel-
fare scheme for tribals remained

unimplemented during the last three years.

(b) The budgeted financial allocations for the Schemes were fully utilised.

(c) Does not arise.

Reservation of T. V. Serials for SC/ST Producers

335. SHRI RAMSINH RATHWA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any provision to reserve a certain quota of T. V. serials for SC and ST producers; and

(b) if so, what are the details thereof; if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) No, Sir. Proposals for TV serials are approved on the basis of the merit of each proposal.

Export of Vegetables and Seasonal Fruits

336. SHRI S. S. AHLUWALIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether export of vegetables and seasonal fruits have been on the increase during the last three years;

(b) if so, the quantum of foreign exchange earned during the said period, year-wise and the names of major items exported;

(c) whether any specific zone(s) in the country have been earmarked for installing food processing units; if so, the details thereof; and

(d) what incentives are likely to be given to the farmers/growers who

would supply their produce to these Units instead of selling to markets?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) and (b) Export of fresh fruits and vegetables were of the following order during the last 3 years:

1985-86....Rs. 90.84 crores

1986-87....Rs 103.06 crores

1987-88....Rs. 92.98 crores

Major fruits exported are mango, citrus, apples, pineapple and grape. Among vegetables the principal ones are onion, Bhendi, bitter gourd, chilly etc.

(c) No, Sir.

(d) Does not arise.

Damage of Crop due to Floods

337. SHRI S. S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that a large quantity of Food Crops got damaged due to recent floods in various States;

(b) whether all these damaged crops are covered under the Crop Insurance Scheme;

(c) if so, what steps are being taken to ensure disbursement of appropriate sums of insurance money to the actual victims without any scope of its being diverted fraudulently by any third party; and

(d) what further steps are being contemplated to help the farmers in utilising the post-flood soil conditions to maximise the yields of rabi crops?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE